

Website/Thc

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

Sub: Constitution of Accessibility Committee of District Courts, Karkardooma, Delhi.

Pursuant to the directions received through E-mail dt. 18.08.2023 from Hon'ble High Court of Delhi, New Delhi, in Standard Operating Procedure for preparing accessible court documents, issued by Hon'ble e-Committee, Hon'ble Supreme Court of India, and in continuation of earlier order no.8253-66/Judl./East/KKD/Delhi dt. 31.08.2023, the following Committee of East District is hereby constituted with immediate effect.

Name of the Committee	Name of the Judicial Officers	Designation
Accessibility Committee	Sh. Ajay Garg ADJ-01, East District, KKD Courts Delhi	Chairperson
	Ms. Prigya Gupta ASCJ-JSCC-GJ, East Distt. KKD Courts Delhi	Member
	President, Shahdara Bar Association, KKD Courts, Delhi	Member
	Sh. Sudhir Saini, District System Administrator, Computer Branch, KKD Courts, Delhi, Ph: 9818073174	Member

- Email id/ contact details of Committee: karkardoomacourts-dl@nic.in

However, the correspondence with the Hon'ble High Court of Delhi/New Delhi, will be done only through the undersigned.

(SHAIL JAIN)

Principal District & Sessions Judge
East District
Karkardooma Courts Delhi:

11285-98

No. _____/Judl./East/KKD/Delhi

Date 08/12/2023

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi.
3. The Officer Incharge, Computer Branch, KKD Courts, Delhi with the request to pursue the matter with the Committee. (Copy of the instant email alongwith its enclosures is annexed herewith)
4. The Officer Incharge, Filing Branch, East, District with the request to get the data published on a quarterly basis as to how many requests for accessible filing/court documents or any other reasonable accommodation were made to it and how many amongst them were disposed of. (Copy of the instant email alongwith its enclosures is annexed herewith).

5. The Officer-in-Charge, Record Room.
6. The Officer-in-Charge, Administration Branch, East District, Delhi
7. All the Judicial Officers concerned,
8. The President, Shahdara Bar Association (Regd.) Karkardooma Courts, Delhi
9. The Hony. Secretary, Shahdara Bar Association (Regd.) Karkardooma Courts, Delhi
10. The Website Committee, Karkardooma Courts, Tis Hazari Courts, Delhi to upload the same on the website.
11. The Website Committee, Karkardooma Courts, Tis Hazari Courts, Delhi, to widely publicized the email address of the committee on the website of Karkardooma District Courts, Delhi
12. Notice Board, East District, karkardooma Courts, Delhi
13. Upload on LAYERS
14. The PS to the undersigned. *

Shail Jain
08/17/23
(SHAIL JAIN)

Principal District & Sessions Judge
East District
Karkardooma Courts Delhi: